

20.7.2009.

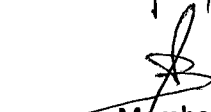
CC P 55 / 2008 in
O.A. No. 473 / 06

Hon'ble Ms. Sadhna Srivastava, Member (J)

Hon'ble Dr. A. K. Mishra, Member (A)

None for the parties. List this case on 8/9/2009.


Member (A)

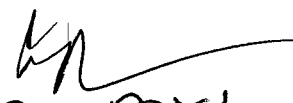

Member (J)

8/8/08.

For applicant: None

For respondent: Sh. Y. Kesharwani

List revised. No one was present to press this CCP. R.A. was also not been filed. On 2/4/08, it was recorded in the undersheet that in case no one ^{is} ~~will be~~ present on behalf of the applicant on the next date, the CCP stands dismissed. In view of the order dt 2/4/08, CCP is dismissed for want of ^{non} prosecution.


(Dr. A.K. Mishra)
M(A)


(Ms. Sadhna Srivastava)
M(J)

as
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sent to G.O. S.
for
16.9.2009